

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 75/2023/EZ

ANKUR SHARMA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT FILED BY RESPONDENT NO. 7, THE WEST  
BENGAL POLLUTION CONTROL BOARD.

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Filed by

DIPANJAN GHOSH  
ADVOCATE  
HIGH COURT AT CALCUTTA

SL. NO. 8 Dt.- 09 SEP 2025

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Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

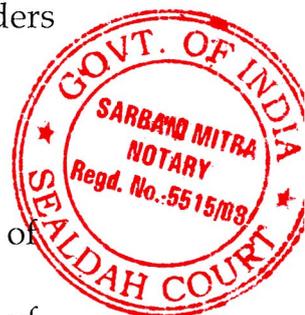
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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 07, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 18.07.2025.

03. That, the Jalan Industrial Complex is a huge area comprising of private industrial complex where there are different types of industries including galvanizing, dyeing, bleaching, electroplating, engineering, fabrication etc. In compliance to the order of the Hon'ble National Green Tribunal dated 18.07.2025, the officials of the State Board, inspected the Jalan Industrial Complex on 18.08.2025, 20.08.2025, 22.08.2025, 25.08.2025 and 27.08.2025 at the first phase. During inspection twenty (20) nos. of different type of industries such as Galvanising, Electroplating, Dyeing and Bleaching were inspected. Samples were collected from ten (10) nos. of industries. There was no



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discharge of effluent from other 10 nos. of industries during inspection.

There are four (04) nos. of major drains inside Jalan Industrial Complex which discharge effluent into Sarenga Canal. These drains are open and treated effluent of industries inside Jalan industrial complex is discharged into these drains. It may be mentioned that these drains also carry effluent/storm water of nearby villages/locality.

04. That, the following observations are made from the site inspection:-

(i) From analysis report it is observed that out of six galvanising units, only one unit M/s. Rainbow Enterprise could not comply with effluent discharge norms with respect to pH. Out of three dyeing and bleaching industries, two industries (M/s. Chiranjilal Rayons Pvt. Ltd. And M/s. Arham Dyeing and Bleaching Pvt. Ltd.) could not comply with effluent discharge norms with respect to SAR and TDS whereas M/s. S.R Texwash could not comply with respect to BOD. Show cause notices have been issued to the defaulting industries.



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Compliance status of effluent sample collected from ETP outlet of ten industries at Jalan Industrial Complex is marked as Annexure "R/1".



(ii) It is evident from analysis report of the drains that all four (04) nos. of drains complied with general standards for discharge of environmental pollutants except Iron, Zinc and Lead. Presence of Iron is high in effluent of all 04 drains. Higher concentration of Zinc was observed at two drains and higher concentration of Lead was observed at one drain. BOD level of one drain is marginally high.

Details of effluent analysis report of samples collected from 04 nos. of drains inside Jalan Industrial Complex is marked as Annexure "R/2".

05. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

*Swarup Kumar Mandal*  
DEPONENT

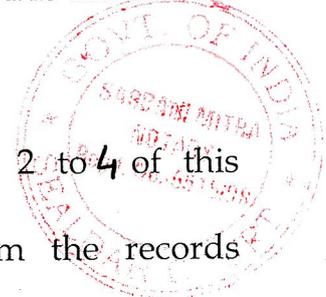
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## VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 4 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



*Swarup Kumar Mandal*

DEPONENT

Identified and corrected by me  
Advocate *Dipoy Ghosh*  
WBPCB

Solemnly Affirmed &  
Declared Before Me  
On Identification By.....

*Sarbani Mitra*  
SARBANI MITRA  
NOTARY  
Regd. No. - 5515/08  
Mob. - 8777303277

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Annexure R1 409

## Inspection report of industries and drains inside Jalan Industrial Complex, Howrah

**Ref:** Order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata dated 18.07.2025 in connection with OA 75/2023/EZ.

Official of West Bengal Pollution Control Board inspected Janal Industrial Complex on 18.08.2025, 20.08.2025, 22.08.2025, 25.08.2025 & 27.08.2025. During inspection 20 nos. of different type of industries such as Galvanising, Electroplating, Dyeing & Bleaching were inspected. Samples were collected from 10 nos. of industries. There was no discharge of effluent from other 10 nos. of industries during inspection.

There are 04 nos. of major drains inside Jalan Industrial Complex which discharge effluent into Sarenga Canal. These drains are open and treated effluent of industries inside Jalan industrial complex is discharged into these drains. It may be mentioned that these drains also carry effluent/storm water of nearby villages/locality.

Details of analysis report of samples collected from 10 nos. of industries & 04 of drains are tabulated with permissible standard as directed and annexed (Annexure I & II).

**Remarks:** It appears from analysis report that out off six galvanising unit, only one unit M/s. Rainbow Enterprise could not comply with effluent discharge norms with respect to pH. Out off three dyeing & bleaching industries, two industry (M/s. Chiranjilal Rayons Pvt. Ltd. And M/s. Arham Dyeing & Bleaching Pvt. Ltd.) could not comply with effluent discharge norms with respect to SAR & TDS whereas M/s. S.R Texwash could not comply with respect to BOD. Show cause notices have been issued to the defaulting industries.

It is observed from analysis report of the drains that all 04 drains complied with general standards for discharge environmental pollutants except Iron, Zinc & Lead. Presence of Iron is high in effluent of all 04 drains. Higher concertation of Zinc was observed at two drains and higher concentration of Lead was observed at one drain. BOD level of one drain is marginally high.

  
Environmental Engineer

  
Asst. Environmental Engineer

  
Asst. Environmental Engineer





Annexure - 1  
Compliance status of effluent sample collected from ETP outlet of ten (10 nos.) industries located at Jalan Industrial Complex, Howrah

Sl. No.	Name & Address	Type of activity	Date of Inspection	Parameters (mg/l) except pH & SAR (with value obtained & permissible standard)														Remarks	
				pH	TSS	COD	BOD	O&G	Fe	Zn	Cr.+6	Total Cr.	NH <sub>4</sub> N <sub>2</sub>	Phenols	TDS	SAR	Sulphide		
1	Sun Galvanizing Works	Galvanizing	18.8.25	Result obtained	7.21	58	42	7.89	BDL	1.14	1.15	BDL	0.99	2.27	-	-	-	-	Complied with all parameters
				Standard	6.0 - 9.0	100	250	30	10	3	5	0.1	2	50	-	-	-	-	-
2	Rainbow Enterprise	Galvanizing	18.8.25	Result obtained	>10.0	22	43	17.9	BDL	1.5	3.56	BDL	0.27	-	-	-	-	-	Complied in all parameters except pH
				Standard	6.5 - 8.5	100	250	-	10	3	5	0.1	2	-	-	-	-	-	-
3	Alpha Industries	Galvanizing	20.8.25	Result obtained	8.33	28	13.1	not done	BDL	0.27	0.2	BDL	BDL	0.79	-	-	-	-	Complied with all parameters
				Standard	5.5 - 9.0	100	250	-	10	3	5	0.1	2	-	-	-	-	-	-
4	Barsha G.I. Concern	Galvanizing	20.8.25	Result obtained	7.94	50	13.1	not done	BDL	0.49	0.13	BDL	0.28	12.7	-	-	-	-	Complied with all parameters
				Standard	5.5 - 9.0	100	250	-	10	3	5	0.1	2	50	-	-	-	-	-
5	Unique Galvanising Works	Galvanizing	22.8.25	Result obtained	7.87	36	12.24	not done	BDL	1.2	0.24	BDL	0.92	39.4	-	-	-	-	Complied with all parameters
				Standard	6.5 - 9.0	100	250	-	10	3	5	0.1	2	50	-	-	-	-	-
6	Chiranjit Rayons Pvt Ltd	Dyeing and bleaching	22.8.25	Result obtained	7.76	40	119.7	19.9	1.3	-	-	-	BDL	3.08	BDL	6520	62.1	NT	Non complied with respect to TDS and SAR
				Standard	6.5 - 8.5	100	250	30	10	-	-	-	2	50	1	2100	26	2	2
7	S. R. Texwash Pvt Ltd	Dyeing and bleaching	22.8.25	Result obtained	7.18	76	159.6	84.3	BDL	-	-	-	BDL	0.74	BDL	990	5.11	NT	Non complied with respect to BOD
				Standard	6.5-8.5	100	250	30	10	-	-	-	2	50	1	2100	26	2	2
8	Arham Dyeing & Bleachings Pvt Ltd	Dyeing and bleaching	22.8.25	Result obtained	7.94	36	139.6	71.8	1.18	-	-	-	BDL	0.77	BDL	2838	40.5	NT	Non complied with respect to TDS and SAR
				Standard	6.5-8.5	100	250	30	10	-	-	-	2	50	1	2100	26	2	2
9	Abdos Oils Pvt Ltd	Liquid soap, glycerol monostearate m.f.g.	22.8.25	Result obtained	7.98	18	15.3	Not done	BDL	-	-	-	-	-	-	-	-	-	Complied with all parameters
				Standard	5.5-9.0	100	250	30	10	-	-	-	-	-	-	-	-	-	-
10	Ramkrishna Galvanising Works	Galvanizing	25.8.25	Result obtained	7.43	10	16.19	-	BDL	BDL	0.72	BDL	BDL	-	-	-	-	-	Complied with all parameters
				Standard	5.5-9.0	100	250	-	10	3	5	0.1	2	-	-	-	-	-	-

NOTE

BDL- Below detection limit

NT- Not traceable



## Comprehensive effluent analysis report of four(04 nos.) drains inside Jalan Industrial Complex which discharge effluent into Sarenge Canal

Sl. No.	Sampling point	Date of Sampling	Parameters (mg/lit) except pH & SAR (with value obtained & permissible standard)																
			pH	TSS	COD	BOD	O&G	Fe	Zn	Cr+6	Total Cr.	NH <sub>4</sub> N <sub>2</sub>	Phenols	Sulphide	Phosphate	Cyanide	Pb	Nickel	
1	Near Vinod Metal Industries, Gate No.3	27-08-2025	5.81	28	43.65	15.61	BDL	<b>34.13</b>	0.16	BDL	BDL	0.36	BDL	NT	0.17	BDL	BDL	BDL	
2	Near Power House of WBSFTCL, Gate No.3	27-08-2025	6.04	76	56.54	23.22	BDL	<b>69.84</b>	<b>9.86</b>	BDL	BDL	0.62	BDL	NT	0.06	BDL	<b>0.66</b>	BDL	
3	Beside Euraka Safety Industries Unit 3, Gate No.3	27-08-2025	6.35	44	55.55	28.22	BDL	<b>21.87</b>	3.7	BDL	BDL	0.51	0.88	NT	0.06	BDL	BDL	BDL	
4	Near Bhagabati Kanta, Gate No.3	27-08-2025	6.16	46	65.47	<b>36.8</b>	BDL	<b>30.83</b>	<b>8.06</b>	BDL	BDL	0.85	BDL	NT	0.02	BDL	BDL	BDL	
General Standards for discharge environmental pollutants			5.5 - 9.0	100	250	30	10	3	5	0.1	2	50	1	2	5	0.2	0.1	3	

Note-  
BDL- Below detection limit  
NT- Not traceable



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Annexure R2

X

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